

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 92 of 2012 &
I.A. No. 397 of 2012

Dated : 11th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Punjab State Power Corporation Ltd. Appellant(s)

Versus

Punjab State Elec. Reg. Comm. & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for PSERC
Mr. Sitesh Mukherjee
Mr. Jafar Alam
Ms. Payal Chandra for R.2

ORDER

The learned counsel for the Respondents have finished their arguments and have also filed their Written Submissions.

Post the matter for the Rejoinder Submissions on **02.09.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js